

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1221 OF 2024

IN THE MATTER OF:

News Item titled "Bareilly cracker factory blast toll upto 6 main accused held" appearing in the Hindustan Times dated 03.10.2024

MEMO OF PARTIES (As per order dated 04.10.2024)

News Item titled "Bareilly cracker factory blast toll upto 6 main accused held" appearing in the Hindustan Times dated 03.10.2024

VERSUS

- 1. Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB)**
Building No. TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720895, 0522-2720693
Email: ms@uppeb.in Respondent No.1
- 2. Member Secretary, Central Pollution Control Board (CPCB)**
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Phone: 011-43102030
Email: mscb.cpcb@nic.in Respondent No.2
- 3. Ministry of Environment, Forest and Climate Change (Regional Office, Lucknow)**
Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow-226024
Phone: 0522-2321904
Email: ro.lucknow-mef@nic.in Respondent No.3
- 4. District Magistrate (DM), Bareilly**
Collectorate, Civil Lines, Bareilly, Uttar Pradesh-243001
Phone: 0581-2551227
Email: dmbareilly@gmail.com Respondent No.4
- 5. Joint Chief Controller of Explosives,**
Petroleum and Explosives Safety Organisation (PESO), Bareilly
Email: explosives@explosives.gov.in/jtceagra@explosives.gov.in
dycceallahabad@explosives.gov.in Respondent No.5
- 6. ADG of State Disaster Response Force, U.P.**
Village-Noornagar Bhadarsa, Police Station-Bijnor,
Tehsil-Sarojni Nagar, District-Lucknow, Uttar Pradesh- 226002
Email: dgpcontrol-up@nic.in/ fshq@nic.in/ tshq@up.nic.in Respondent No.6